

BY SPEED POST / FAX / e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167/2014/**4068/A**

From:- Shri B.K. Chetri
Registrar (Judicial)
Gauhati High Court, Guwahati

To
**The Registrar General
High Court of Calcutta
Kolkata**

Dated- Guwahati, the 02nd September, 2015

Sub : **Nominations for the 2nd Regional Round Table Conference on strengthening Restoration and Rehabilitation of Children, under Juvenile Justice (Care and Protection of Children) Act, 2000.**

Ref. Your letter No. 2825-RG, dated 19th August, 2015.

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate the following Members, Juvenile Justice Board, from the States of Assam & Nagaland, to participate in the aforesaid Conference, scheduled to be **held from 12th to 13th September, 2015 in the Sesquicentenary Hall of Calcutta High Court-**

Sl. No	Name	Designation	Contact Details
1.	Smti. Bithika Acharyya	Member, Juvenile Justice Board, Cachar, Assam	Mob. No. +91-98643-70445 e-mail : bidyabrata@gmail.com
2.	Shri Praveen Jain	Member, Juvenile Justice Board, Dimapur, Nagaland	Mob. No. +91-94360-07399 e-mail: praveenjaindmp@gmail.com

This is for favour of your kind information and necessary action.

Yours faithfully /


REGISTRAR (JUDICIAL)

Memo No. HC.VII-167/2014/4069 - 4085/A dated 02.09.2015

Copy forwarded for information and necessary action to:

1. The Registrar (Vig. /Admn.) Gauhati High Court, Guwahati.
2. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima. She is requested to inform the nominated participant of her State accordingly.
4. The Director, Social Welfare Department, Govt. of Assam, Uzanbazar, Guwahati.
5. The Director, Social Welfare Department, Govt. of Nagaland, Kohima, Nagaland.
6. The District & Sessions Judge, Cachar, Silchar (Assam) / Dimapur (Nagaland). He / she is requested to inform the concerned participant accordingly.
7. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati
8. The Chief Judicial Magistrate, Cachar, Silchar.
9. The Chief Judicial Magistrate, Dimapur, Nagaland.
10. Smti. Bithika Acharyya, Member, Juvenile Justice Board, Cachar, Silchar.
11. Shri Praveen Jain, Member, Juvenile Justice Board, Dimapur, Nagaland.

The nominated participants above may go through the background note and tentative schedule of the programme which will be uploaded in the official website of the Gauhati High Court (at the link : 'Training Notice') in due course.

12. The Administrative Officer, Judicial Academy, Assam.
13. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this letter in the official web site of Gauhati High Court immediately.
14. The Private Secretary to Hon'ble Dr. (Mrs) Justice Indira Shah, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr. Justice Nishitendu Chaudhury, Gauhati High Court, Guwahati.
16. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.
17. The CA to Registrar General, Gauhati High Court, Guwahati.
18. Office File.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


REGISTRAR (JUDICIAL)